

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.125/2018

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.10/05/2018/NCLAT/UR/372

In the matter of:

M/s. Bhaskara Agro Agencies Appellant

Versus

M/s. Super Agri Seeds Pvt. Ltd. & Ors. Respondents

Appearance: Mr. Judy James, Advocate for the Appellant

12.07.2018

On the request of the learned counsel for the Appellant, put up the matter again on 16.07.2018 before the Registrar.

In the meantime, the Appellant is directed to file the supplementary application, if any.

(Abni Ranjan Kumar Sinha)
Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha)
Registrar